

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2706**  
TO BE ANSWERED ON 4<sup>th</sup> August, 2021

**DISINVESTMENT OF MAZAGON DOCK LTD.**

2706. SHRI ARVIND GANPAT SAWANT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is planning to Disinvest the Mazagon Dock Ltd.; Defence Ship Building Public Sector Company;
- (b) if so, the necessity for disinvesting the ship building company;
- (c) whether any new project has been granted to Mazagon Dock Ship Building Company for construction of Submarines; and
- (d) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): As per the present disinvestment policy of the Government, listing of Central Public Sector Enterprises (CPSEs) is done to facilitate people's ownership and improve the efficiency of companies through accountability to its stake holders. It provides an opportunity to the citizens to participate in the wealth and prosperity of the CPSEs. Government of India has disinvested 15.17% of its paid up equity in Mazagon Dock Shipbuilders Ltd. (MDL) through Initial Public Offer (IPO) and got it listed on the stock exchanges in October, 2020. Like other listed companies, MDL is also required to meet the Minimum Public Shareholding (25%) norms of SEBI. Hence, as per the extant disinvestment policy, any further disinvestment in MDL depends upon factors like investor's interest and market sentiments.

(c) No, Sir. The last order was placed in 2005. However, RFP under strategic partnership model has been issued to MDL recently.

(d) Does not arise.

\*\*\*\*\*